

Serial No. of Order	Date of Order	Order with Signature
11	12-5-94	Call on 18-5-94 for hearing. <i>S/m</i> Member (A)
12	18-5-94	Call on 26-5-94 for hearing as agreed to by the Learning Counsel for both sides. <i>S/m</i> Member (A)
13	26-5-94	Call on 28-7-94 for hearing. <i>S/m</i> Vice Chairman Member (A)
14	28-7-94	Call on 29.7.94 for hearing. <i>S/m</i> member (A)
15	29.7.1994	It was stated by Mr. B.S. Tripathy on behalf of the applicant that the officer who was continuing in his present place on the strength of a stay granted on 7.9.1993 is due to retire day after tomorrow. Under the circumstances the application has become infructuous and is accordingly disposed of. No costs. Heard Mr. Ashok Mishra learned Senior Standing Counsel (Central). <i>S/m</i> Member (ADMN.)